Insolvency Professional 2,Lalbazar Street, 2nd Floor, Room no #201-203 Kolkata-700001 E-Mail: -capoddarumesh@gmail.com Registration No: IBBI/IPA-001/IP-P01912/2019-2020/12962 UMESH PODDAR, FCA

ANNEXURE 2: CLAIMS OF UNSECURED FINANCIAL CREDITORS

Name of the corporate debtor: RDH Technologies Private limited

Date of commencement of liquidation: 09.11.2021

List of Financial creditor as on 18.01.2022

г		4	ω	1 N	1	-		W 50
								SI. No.
	Private Limited	Pandey Chemicals	Swarna Technology Private Limited	Yuthika Trading Company Private Limited		Eskay Enclave Private U70101WB2004PT 08/12/2021 Limited C099096		Name of creditor
	C047409	U74110WB1989PT 08/12/2021	U51109WB1999PT 22/11/2021 C089816	U51909WBZ009PT 08/12/2021 C139935		U70101WB2004PT C099096		Identification No.
1		08/12/2021	22/11/2021	08/12/2021		08/12/2021	Date of receipt	Details of cl
	SH PO	8,06,83001.10	160,00,000.00	51,13,425.00		1,77,52,024.00	Amount claimed	Details of claim received
		0.00	0.00	0.00		0.00	Amount of Natus	
		Financial	Financial Creditor	Financial Creditor		Financial Creditor	eof	Deta
		100%	100%	100%		100%	Amount covered by security interest	ails of clai
		NA	No	No		No	Whether security interest relinquished? (Yes/No)	Details of claim admitted
		NA	NA	NA		NA	Details of Amount % share Security Interest covered by in total guarantee amount of claim admitte	
		100%	100%	100%		100%	Amount % share tcovered by in total guarantee amount of claim admitte	
		58 78%	1.74%	0.55%		1.93%	D IS	
							continge nt claim	Amount of
		NA	NA	NA		NA	mutual dues, that may be set off	Amount of any
		Z	NIL	NIL		NIL	rejected	Amount of claim
		8 06 83001 10	160,00,000.00	51,13,425.00		1,77,52,024.00	rejected verification	Amount Amount of of claim claim under
information available with the	might Undergo change depending upon the records or	The admitted amount of claim	The admitted amount of claim might Undergo change depending upon the records or information available with the liquidator and shall be undated in due course.	The admitted amount of claim might Undergo change depending upon the records or information available with the liquidator and shall be updated in due course.	information available with the liquidator and shall be updated in due course.	The admitted amount of claim might Undergo change depending upon the records or		Amount Amount Amount of Remarks, if any of claim claim under

UMESH PODDAR, FCA **Insolvency Professional**

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	TOTAL	10. Krystal Dresses	y. Actual Diesses					Ascot Realty Private Limited D.M.Dresses D.M.Dresses
,		N.A.	N.A.		N.A.	N.A.	N.A.	U70200MHZ006FT 08/12/2021 C166320 N.A. 11/12/2021 N.A. 11/12/2021 N.A. 11/12/2021
		11/12/2021	11/12/2021		11/12/2021			
	52,64,91,188.87	1,31,41,877.70	1,34,58,005.20		1,34,38,275.07	1,33,75,427.66	1,33,58,232.26 1,33,75,427.66 1,34,38,275.07	34,01,70,920.88 1,33,58,232.26 1,33,75,427.66 1,34,38,275.07
	0.00	0.00	0.00		0.00	0.00	0.00	0.00
		Financial Creditor	Financial Creditor		Financial Creditor			
		100%	100%		100%			
		No	No		No	No No	No No	No No No
		NA .	×	THE COLUMN TWO IS NOT THE PARTY OF THE PARTY	NA	NA NA	NA NA	NA NA NA
				-				100%
			1					37.00%
	,							
							NA	
	6,67,71,817. 89	1,31,41,877. 0.00 70	1,34,58,005. 0.00	A SHALL SACO PROPERTY STREET, SACON	1,34,38,275. 0.00 07	1,33,75,427. 0.00 66 1,34,38,275. 0.00	1,33,58,232. 0.00 26 1,33,75,427. 0.00 66 1,34,38,275. 0.00	3,58,232.
	6,67,71,817. 45,97,19,370.98 89							1,70,920.88
		The Claim received 3 days after the date of last date of submission of Claim ie. 09/11/2021	The Claim received 3 days after the date of last date of submission of Claim ie. 09/11/2021		The Claim received 3 days after the date of last date of submission of Claim ie. 09/11/2021	The Claim received 3 days after the date of last date of submission of Claim ie. 09/11/2021 The Claim received 3 days after the date of last date of submission of Claim ie. 09/11/2021	The Claim received 3 days after the date of last date of submission of Claim ie. 09/11/2021 The Claim received 3 days after the date of last date of submission of Claim ie. 09/11/2021 The Claim received 3 days after the date of last date of submission of Claim ie. 09/11/2021	might Undergo change depending upon the records or information available with the liquidator and shall be updated in due course. O.00 The Claim received 3 days after the date of last date of submission of Claim ie. O9/11/2021 O.00 The Claim received 3 days after the date of last date of submission of Claim ie. O9/11/2021 The Claim received 3 days after the date of submission of Claim ie. O9/11/2021 The Claim received 3 days after the date of last date of submission of Claim ie. O9/11/2021

Notes:

As per Regulation 18 of the Liquidation Regulations, the Liquidator has substantiated the whole or part of the claims from the evidence and supporting documents received by him.

The claim amount admitted is subject to further scrutinization based on subsequent information / documents sought from the Corporate Debtor / creditors, and the Liquidator may modify / correct the list of claims, on the



